

DISTRICT & SESSIONS COURT, PUNE.

Read : (i) Hon'ble High Court Circulars/ Notifications dated 14-03-2020, 16-03-2020, 20-03-2020, 23-03-2020, 26-03-2020, 15-04-2020, 04-05-2020.

(ii) Standard Operating Procedure issued by the Hon'ble High Court, received on 03-06-2020.

(iii) District Court Circulars/orders bearing Nos.
B-16(ii)/15/2020, dated 16-03-2020,
B-16(ii)/18/2020, dated 23-03-2020,
B-16(ii)/20/2020, dated 30-03-2020,
B-16(ii)/26/2020, dated 15-04-2020,
B-16(ii)/33/2020, dated 04-05-2020.
B-16(ii)/ 34 /2020, dated : 18-05-2020.
B-16(ii)/ 46 /2020, dated : 01-06-2020.

No. B-16(ii)/ 50 /2020,

Dated : 06/06/2020.

OFFICE ORDER

Whereas, the Hon'ble Bombay High Court is pleased to issue Standard Operating Procedure, for the functioning of subordinate Courts in Maharashtra with effect from 08-06-2020.

Therefore, the Office Order bearing No. B-16(ii)/ 46 /2020, dated 01-06-2020, issued by the undersigned shall stand cancelled with effect from 07-06-2020.

Therefore, in pursuance to the said Standard Operating Procedure, the undersigned issues this consequential office order in respect of functioning of Courts falling within the limits other than Corporations, covered in Table-B of the said SOP (Annexure-A), in the manner specified therein, in the Pune Judicial District, in two shifts at the time mentioned against the names of Judicial Officer w.e.f. 08-06-2020 to 04-07-2020, with 50% presence of Judicial Officers and the staff in each shift.

The office working shall be of four (4) hours in each shift i.e. half an hour before and after the Judicial working hours.

In such Courts, the cases listed on board should be kept moderate in numbers and is to be decided by the concerned Presiding Officer. It would be desirable that during the first week, not more than 15 matters are placed on board in every Court in each shift.

TABLE / PART - B

TALUKA COURTS

(District & Additional Sessions Court at Baramati)

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Shri. R. B. Deshpande, District Judge-1 & Addl. Sessions Judge, Baramati.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
2)	Shri. D. B. Bangde, Adhoc District Judge & Addl. Sessions Judge, Baramati.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
3)	Shri. R. R. Rathi, District Judge-3 & Addl. Sessions Judge, Baramati.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
4)	Shri. S. T. Bhalerao, District Judge - 2 & Addl. Sessions Judge, Baramati.	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
5)	Shri. R. V. Lokhande, District Judge-4 & Addl. Sessions Judge, Baramati.	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
6)	Shri. R. D. Gadwe, Adhoc District Judge-2 and Asstt. Sessions Judge, Baramati.	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.

(District & Additional Sessions Court at Khed-Rajgurunagar)

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Shri. N. K. Brahme, District Judge-1 & Addl. Sessions Judge, Khed- Rajgurunagar	08-06-2020 To 12-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
2)	Shri. A. M. Ambalkar, District Judge-2 & Addl. Sessions Judge, Khed-Rajgurunagar.	08-06-2020 To 12-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
3)	Shri. S. N. Patil, District Judge-3 & Addl. Sessions Judge, Khed-Rajgurunagar.	08-06-2020 To 12-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
4)	Shri. A. M. Ambalkar, District Judge-2 & Addl. Sessions Judge, Khed-Rajgurunagar.	15-06-2020 To 20-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
5)	Shri. S. N. Patil, District Judge-3 & Addl. Sessions Judge, Khed-Rajgurunagar.	15-06-2020 To 20-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
6)	Shri. N. K. Brahme, District Judge-1 & Addl. Sessions Judge, Khed- Rajgurunagar	15-06-2020 To 20-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
7)	Shri. N. K. Brahme, District Judge-1 & Addl. Sessions Judge, Khed- Rajgurunagar	22-06-2020 to 26-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
8)	Shri. A. M. Ambalkar, District Judge-2 & Addl. Sessions Judge, Khed-Rajgurunagar.	22-06-2020 to 26-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
9)	Shri. S. N. Patil, District Judge-3 & Addl. Sessions Judge, Khed-Rajgurunagar.	22-06-2020 to 26-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.

(Civil Court Senior Division, Baramati)

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Shri. G. G. Bharne, Civil Judge, Senior Division, Baramati.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
2)	Shri. B. N. Arbad, Jt. Civil Judge, Senior Division, Baramati	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
3)	Shri. P. N. Deshpande 2 nd Jt. Civil Judge, Senior Division, Baramati	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
4)	Shri. S. S. Ubale, 3 rd Jt. Civil Judge, Senior Division, Baramati	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
5)	Smt. A. B. Kurane 4 th Jt. Civil Judge, Senior Division, Baramati	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.

(Civil Court Senior Division, Khed-Rajgurunagar)

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Smt. S. S. Pakhale, Civil Judge, Senior Division, Khed- Rajgurunagar.	08-06-2020 to 12-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
2)	Shri. K. H. Patil, Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	08-06-2020 to 12-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
3)	Shri. G. B. Deshmukh, 2 nd Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	08-06-2020 to 12-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.

4)	Shri. G. B. Deshmukh, 2 nd Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	15-06-2020 to 20-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
5)	Smt. S. S. Pakhale, Civil Judge, Senior Division, Khed- Rajgurunagar.	15-06-2020 to 20-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
6)	Shri. K. H. Patil, Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	15-06-2020 to 20-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
7)	Smt. S. S. Pakhale, Civil Judge, Senior Division, Khed- Rajgurunagar.	22-06-2020 to 26-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
8)	Shri. K. H. Patil, Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	22-06-2020 to 26-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
9)	Shri. G. B. Deshmukh, 2 nd Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	22-06-2020 to 26-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.

(C.J.J.D. & J.M.F.C. of Taluka Courts)

Sr. No.	Name of the Judicial Officer	Date	Shift	Assignment.
1)	Smt. S. B. Yadav, Civil Judge, J.D. and J.M.F.C., Indapur	08-06-2020 To 04-07-2020	1 st Shift 10.00 a.m. to 01.00 p.m	To be incharge of own Court.
2)	Smt. N. A. L. Shaikh, Jt. Civil Judge, J.D. & J.M.F.C., Indapur.	08-06-2020 To 04-07-2020	1 st Shift 10.00 a.m. to 01.00 p.m	To be incharge of own Court.
3)	Shri. N. P. Deshpande, 2 nd Jt. Civil Judge, J.D. & J.M.F.C., Indapur	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.

4)	Shri. S. A. Mulik, Civil Judge, J.D. and J.M.F.C., Vadgaon Maval.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
5)	Shri. B. V. Burande, Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
6)	Shri. R.K. Gaikwad, 2 nd Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
7)	Smt.P. M. Suryawanshi, 4 th Jt. Civil Judge, J.D. and J.M.F.C., Vadgaon Maval	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
8)	Smt. G.S. Patil 5 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
9)	Shri. S.G. Guanri 6 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m to 05.30 p.m	To be incharge of own Court.
10)	Shri. H. J. Pathan, Civil Judge, J.D. and J.M.F.C., Ghodegaon	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
11)	Shri. N. D. Meshram Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
12)	Smt. S. K. Birajdar, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
13)	Shri.S. K. Mule, Civil Judge, J.D. and J.M.F.C., Bhor	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.

14)	Shri. P. P. Awate, Jt. Civil Judge, J.D. and J.M.F.C., Bhor	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
15)	Smt. H.U.U. Patil, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Bhor.	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
16)	Shri. V. N. Morey, Civil Judge, J.D. and J.M.F.C., Saswad.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
17)	Shri. N. S. Tikhe, Jt. C.J.J.D. and J.M.F.C., Saswad.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
18)	Smt. D. M. Patil, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Saswad	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
19)	Smt. R. D. Patange- Ingle, Jt. C.J.J.D. and J.M.F.C., Khed-Rajgurunagar	08-06-2020 To 26-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
20)	Smt. N. S. Kadam, 4 th Jt. C.J.J.D. and J.M.F.C., Khed-Rajgurunagar	08-06-2020 To 26-06-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
21)	Shri. D. B. Patange, 2 nd Jt. C.J.J.D. & J.M.F.C., Khed-Rajgurunagar.	08-06-2020 To 26-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
22)	Shri. P. D. Deore, 3 rd Jt. C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	08-06-2020 To 26-06-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.

23)	Smt. S. R. Bandal, C.J.J.D. & J.M.F.C. Ghodnadi-Shirur	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
24)	Shri. R. D. Hingaonkar, 2 nd Jt.C.J.J.D.&JMFC, Ghodnadi-Shirur.	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court and Smt. P. K. Karwande, Jt. CJD and JMFC, Ghodnadi-Shirur.
25)	Shri. K. M. Mündhe, 3 rd Jt.C.J.J.D.&JMFC, Ghodnadi-Shirur.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
26)	Shri. V. B. Kamble, Jt.C.J.J.D. & J.M.F.C. Baramati.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
27)	Shri. P. R. Wagdole, 2 nd Jt.C.J.J.D. & J.M.F.C. Baramati.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
28)	Shri. A. J. Girhe, 3 rd Jt. C.J.J.D. & J.M.F.C. Baramati.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
29)	Shri. I. G. Mahadeokoli, 4 th Jt.C.J.J.D. & J.M.F.C. Baramati.	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
30)	Smt. D. S. Khot, 5 th Jt.C.J.J.D. & J.M.F.C. Baramati.	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
31)	Smt. A.J. Bachulkar, 6 th Jt.C.J.J.D. & J.M.F.C. Baramati.	08-06-2020 To 04-07-2020	2 nd Shift 02.00 p.m. to 05.30 p.m	To be incharge of own Court.

32)	Shri. A. M. Kulkarni C.J.J.D. & J.M.F.C. Junnar.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m.	To be incharge of own Court.
33)	Shri. P. M. Korse, Jt.C.J.J.D. & J.M.F.C. Junnar.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of own Court.
34)	Shri. V. I. Ghorpade, 2 nd Jt.C.J.J.D. & J.M.F.C. Junnar	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	To be incharge of own Court.
35)	Shri. N. B. Jadhav, C.J.J.D. & J.M.F.C. Daund.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	All C.J.J.Ds. & J.M.F.Cs., Daund.
36)	Shri. A. T. Mangire, Jt.C.J.J.D. & J.M.F.C. Daund.	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	All C.J.J.Ds. & J.M.F.Cs., Daund.
37)	Shri. A. A. Kalamkar, 2 nd Jt. C.J.J.D. & J.M.F.C.Daund.	08-06-2020 To 04-07-2020	1 st Shift 11.00 a.m. to 02.00 p.m	All C.J.J.Ds. & J.M.F.Cs., Daund.
38)	Smt. A. A. Lagare, 3 rd Jt. C.J.J.D. & J.M.F.C.Daund	08-06-2020 To 04-07-2020	2 nd Shift 02.30 p.m. to 05.30 p.m	All C.J.J.Ds. & J.M.F.Cs., Daund.
39)	Shri. G. S. Varpe, Judicial Magistrate, F.C. (Railway), Daund.	08-06-2020 to 04-07-2020.	1 st Shift 11.00 a.m. to 02.00 p.m	To be incharge of his own Court

All the directions given in Annexure -'A' i.e. SOP, issued by the Hon'ble Bombay High Court, be strictly followed.

All the instructions mentioned in the earlier Officer Orders shall also be part and parcel of this Office Order.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Pune.

Dated: 06.06.2020.

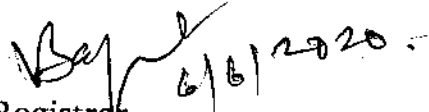
Sd/-xxx
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

Encl:- Annexure -'A' (SOP)- issued by the Hon'ble Bombay High Court.

Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/50/2020,
District & Sessions Court,
Pune.
Date: 06.06.2020.

By Order,


6/6/2020
Registrar,

District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.